

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

TP No. 121/397-398/NCLT/AHM/2016 (New)
C.P. No. 29/397-398/CLB/MB/2016(Old)

Coram:


Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.11.2017**

Name of the Company: Nehal L. Upadhyay
V/s.
Elected Face India Pvt. Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
-------	------------------------	-------------	----------------	-----------

1.	PAVAN S. GODIAWALA	ADVOCATE	PETITIONER	
2.				

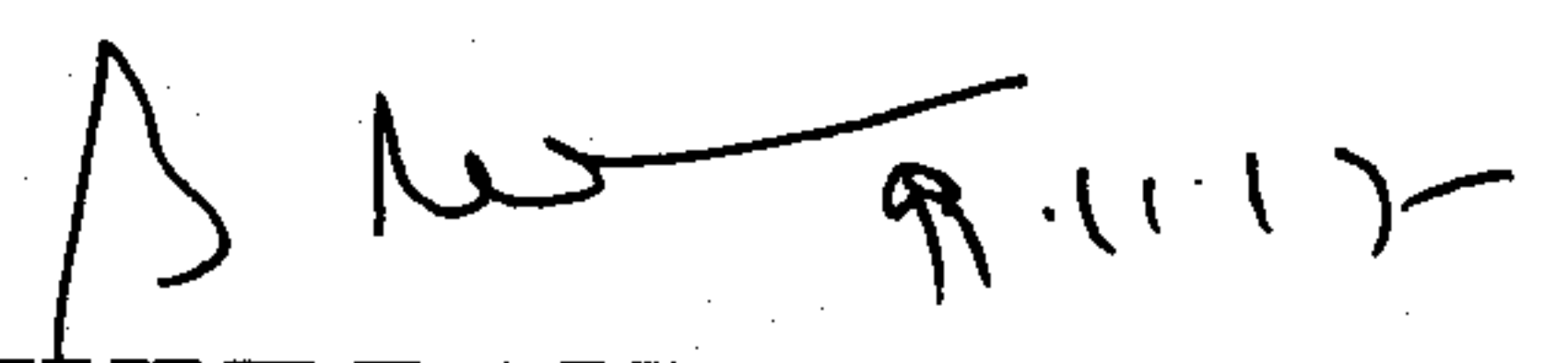
ORDER

Learned Advocate Mr. Pavan Godiawala present for Petitioner. None present for Respondent.

Learned Counsel appearing for petitioner represented that he is withdrawing his Vakalatnama for petitioner.

Registry is directed to issue notice to petitioners and Respondents to appear in person or through professional on 21.12.2017.

List the matter on 21.12.2017.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 09th day of November, 2017.